

THE MINISTER OF DEFENCE (SHRI JAGJWAN RAM): (a) The normal tenure for an Army Officer in a peace area is between 2 to 3 years. In certain cases, however, it may be necessary to keep an officer in a peace area for a longer period due to the exigencies of the service such as technical/specialised knowledge in a particular assignment.

(b) and (c). Col. Pyara Lal is the only Officer who has been with the National Defence College for over 7 years. Col. Pyara Lal retired on 18.8.1966 but has been re-employed because of his specialised knowledge and experience.

Indane Gas Distributors in Jaipur Division of Rajasthan and Tirhut Division of Bihar

2092. SHRI BHOGEN德拉 JHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of Indane Gas distributors in the Jaipur Division of Rajasthan and Tirhut Division of Bihar;

(b) whether applications were invited for distributorship and selected for any place in these two divisions during the last two years; if so, the list of names recommended and selected for specific places; and

(c) whether Indane agency is going to be established at Darbhanga also, if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) The number of Indane distributors in the Jaipur Division of Rajasthan and Tirhut Division of Bihar are three and one respectively.

(b) No applications were invited for distributorship for Jaipur Division during the last 2 years. Applications were, however, invited for appointment of Distributor at Muzaffarpur (Bihar) from amongst unemployed Engineers/Graduates. As none of the applicants was found suitable, this distributorship has been earmarked for exservicemen.

(c) Indane is shortly going to be introduced in Dharbhanga where appointment of a Distributor has already been finalised.

Water Supply in New Moti Nagar New Delhi

2093. SHRI P. NARASIMHA REDDY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the reply

given to Unstarred Question No. 10112 on the 18th May, 1970 regarding Water Supply in New Moti Nagar, New Delhi and state:

(a) whether the work of providing booster pumps has since been completed; and

(b) if so, whether it has resulted in any increase in the water supply in comparison with the previous years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

नई दिल्ली, आदर्श नेत्र अस्पताल के लेखों की लेखापरीक्षा

2094. श्री नाथूराम अहिरवार: क्या स्वास्थ्य और परिवार नियोजन मन्त्री नई दिल्ली स्थित आदर्श नेत्र अस्पताल के लेखों की लेखापरीक्षा के सम्बन्ध में 6 अप्रैल 1970 के अतारंकित प्रश्न संख्या 5284 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने उपर्युक्त प्रश्न के उत्तर में उल्लिखित लेखापरीक्षा आपत्तियों पर गम्भीरता से विचार किया है; और

(ख) यदि हां, तो सरकार ने लेखापरीक्षा प्रतिवेदन की प्राप्ति के बाद क्या कार्यवाही की है ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में राज्य मंत्री (श्री डी० पी० चट्टोपाध्याय): (क) और (ख). दिल्ली प्रशासन से अनुरोध किया गया है कि वह इन मुद्दों पर सूचना उपलब्ध करे। सूचना जैसे ही प्राप्त होगी, समापन पर रख दी जायेगी।

Funds for Construction of Municipal Market at Battala Bazar, Agartala

2095. SHRI BIREN DUTTA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government of Tripura have asked for a sum for construction of Municipal

Market at Battala Bazar, Agartala;

- (b) if so, the amount asked for; and
(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Demands of Govind Ballav Hospital Employees, Agartala

2096. SHRI BIRAN DUTTA: Will the Minister for HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the attention of Government has been drawn to the ill conditions in which the employees of Govind Ballav Hospital of Agartala, Tripura are working;

(b) whether the Nurses Union has given a memorandum to the Tripura Government; and

(c) the steps Government propose to take to meet their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

Master Plan for Family Planning Services in Rural Areas

2097. SHRIMATI BHARGAVI THANAKAPPAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Rs. 31 crores Master Plan had been drawn for the provision of Health and Family Planning services in rural areas; and

(b) if so, the particulars thereof, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) and (b). The information is being collected and will be laid on the Table of the Sabha shortly.

Candidates for Commissions in Defence Forces Possessing Engineering Qualifications

2098. SHRI JAGANNATHRAO JOSHI: Will the Minister of DEFENCE be pleased to state the total number of candidates for Commissions in the Defence Forces possessing engineering qualifications (Degrees and Diplomas) and the number of selected candidates from all the centres for the last three years?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): A total of 19,245 persons with a Degree in engineering, offered themselves as candidates for Commissions in the Army, Navy and the Air Force, during 1968, 1969 and 1970, and 1,140 candidates out of them were selected. Statistics in respect of diploma holders are not maintained.

Selection Centre for Commissions in Defence Forces, Meerut Cantt.

2099. SHRI JAGANNATHRAO JOSHI: Will the Minister of DEFENCE be pleased to state whether Meerut Cantt. was one of the Selection Centres for Commission in the Defence Forces which has been closed now; if so, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): There was a Selection Centre at Meerut. It has not been closed but shifted to Roorkee for administrative reasons.

Allocation of Funds for Subsidised Plantation Labour Housing Scheme in Tamil Nadu

2100. SHRI J. M. GOWDER: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amount allotted to Tamil Nadu under Subsidised Plantation Labour Housing Scheme in the Fourth Plan;

(b) the amount allotted to the other States;

(c) whether the amount allotted to Tamil Nadu is inadequate; and

(d) the steps taken to make available adequate funds to Tamil Nadu for this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI K. GUJRAL): (a) to (d). The Fourth Plan provision for the Subsidised Housing Scheme for Plantation Workers, which is ru-